

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 68/252/HDB/2017
NAME OF THE COMPANY	Nimmagadda Surya Teja Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रखेश कर्ड जिम्बा RAMESH CHANDRA MISHRA	_		44
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद औंद्र प्रदेश और तेलंगाणा			
Byriarahad For Andbra Pradach And Tolangana			

Heard Shri M. Madhusudan, Learned CA for the Applicant.

CA disposed by separate orders.

Member (J)

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